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Title: Introduction of the National Capital Territory of Delhi Laws (Special Provisions) Second Bill, 2009.

THE MINISTER OF URBAN DEVELOPMENT (SHRI S. JAIPAL REDDY): Madam, I beg to move for leave to introduce a Bill to make special provisions for the National Capital Territory of Delhi for a further period of up to the 31<sup>st</sup> Day of December, 2010 and for matters connected therewith or incidental thereto.

MADAM SPEAKER: The question is:

"That leave be granted to introduce a Bill to make special provisions for the National Capital Territory of Delhi for a further period up to the 31<sup>st</sup> Day of December, 2010 and for matters connected therewith or incidental thereto."

*The motion was adopted.*

SHRI S. JAIPAL REDDY: Madam, I introduce the Bill.

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MADAM SPEAKER: Now we shall take up Special Mentions.